

Zinc ..	1,35,000
Copper..	1,50,000
Aluminium	3,80,000

(d) The export of aluminium (including semis) by primary producers was about 1.13 lakh tonnes against the indigenous production of 4.83 lakh tonnes during 1992-93. In respect of zinc, out of the primary production of 1,26,600 tonnes, 20,036 tonnes have been produced by using imported concentrates in 1992-93. In respect of copper, about 30% of the estimated demand is met by indigenous production.

(e) During 1992-93, foreign exchange of about Rs. 706 crores and Rs. 4.5 crores was earned by exporting alumina & aluminium and zinc respectively. The income earned from export is not separately and exclusively spent for development of respective metals.

#### Incentives to Primary Producers

105. PROF. UMMAREDY VENKATESWARLU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether his Minister has conducted any talks with marine Products Export Development Authority to evolve incentive scheme to revive the deep sea fishery sector;

(b) if so, the outcome thereof;

(c) whether a vast array of incentives are available for exporters of marine catch while primary producers are denied such incentives; and

(d) if so, steps being taken to enhance incentives for primary producers of exportable shrimp?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING

INDUSTRIES (SHRITARUN GOGOI): (a) No, Sir.

(b) Does not arise.

(c) and (d) Financial assistance to registered exporters of marine products is available through marine Products Export Development Authority schemes by way of subsidies. These are as follows:-

1. Subsidy for automatic flake/chip ice making machines.
2. Subsidy for generator sets.
3. Subsidy for installation of improved plate freezers.
4. Subsidy for refrigerated truck/container, trailer with prime mover and generating set.
5. Subsidy for upgrading deficient cold storages.
6. Subsidy for acquisition of machinery and equipment for production of IOF shrimps.
7. Subsidised distribution of insulated fish boxes.
8. Subsidy for quality control minilabs, for processing plants.

However, incentive schemes for primary producers of shrimp for export i.e. shrimp trawl operators are also being implemented which are as follows:-

1. Subsidy for new farm development.
2. subsidy on feed and seed to step up production from traditional farms.
3. Subsidy for establishment of prawn hatcheries and

4. Subsidy for establishment of shrimp brood stock bank/nauplii leasing centre.
5. Development of Coastal marine Fisheries through motorisation of traditional crafts.
6. Development of Coast marine Fisheries through reimbursement of Central Excise Duty on High Speed Diesel Oil supplied to mechanised fishing boats.

#### **Dulhasti Hydro-Electric Project**

106. SHRI S. B. THORAT: Will the Minister of POWER be pleased to state:

(a) whether the Government have paid compensation to the French Consortium for slow progress of work at dulhasti hydro-electric project in Jammu & Kashmir; and

(b) if so, the details thereof along with fresh steps taken to expedite completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SRI P. V. RANGAYYA NAIDU): (a) No, Sir.

(b) The project is facing delays on account of the French Contractor's withdrawal from the project site on account of the disturbed security environment in the Kishtwar area of Doda Distt. in J&K. The Govt. has taken steps in consultation with the J&K. The Govt. has taken steps in consultation with the J&K. The Govt. has taken steps in consultation with the J&K Govt. to strengthen security arrangements.

#### **Maintenance of National Highways in Bihar**

107. SHRI RAM LAKHAN SINGH YADAV:  
MOHAMMAD ALI ASHRAF  
FATMI:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of works done to make the national Highways motorable passing through Bihar during each of the last two years, location-wise; and

(b) the works likely to be completed during the current financial years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The National Highways in Bihar having a total length of 2117 Kms., are being maintained in traffic worthy condition by carrying out repairs and maintenance works on them as and when required. The maintenance of National Highways in Bihar during last 2 years were as under.

<i>Year</i>	<i>Allocations for maintenance (Rs. in lakhs)</i>
1991-92 ...	1012.30
1992-93 ...	1072.66

Allocations for maintenance are done to the national highway network as a whole and not location-wise.

#### **Repairs of national Highways. M.P.**

108. SHRI VISHWESHWAR BHAGAT;  
SHRI KHELAN RAM JANGDE:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the length of national highways in kilometers in Madhya Pradesh which require repairs;

(b) the total amount sanctioned to Madhya Pradesh for the repair of national highways during each of the last two years; and